

(a) whether the Government have formulated any National Water Reservoir Development Programme for the rain-fed agriculture; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise.

[English]

Lift Irrigation Projects

4361. SHRI GOPI NATH GAJAPATHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether German has been extending financial assistance for executing lift irrigation projects in different States;

(b) if so, the names of the States presently getting financial assistance from German;

(c) whether Orissa has sought similar assistance from German to implement lift irrigation projects in the State; and

(d) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (d). At

present, only 'Orissa Lift Irrigation Project' is being implemented with German assistance amounting to Deutsche Mark 55 million.

[Translation]

Ground Water

4362. SHRI BHAWANI LAL VERMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether level of ground water in Madhya Pradesh is going down due to which a number of handpumps installed in villages have gone idle;

(b) if so, the details thereof and the steps taken by the Union Government in this regard;

(c) whether the Government of Madhya Pradesh has sent some schemes to the Union Government for raising the level of ground water in some districts;

(d) if so, the details alongwith estimated cost thereof;

(e) since when these schemes are lying pending with Union Government and the reasons therefor; and

(f) the time by which these schemes are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) As per the survey conducted by the Central Ground Water Board, a situation of both rise and fall in ground water level has been observed in certain districts of Madhya

Pradesh. Wells/tubewells/handpumps located in certain parts of the State become inoperative in summer because of fall in water level.

(b) Long term analysis has shown that there has been decline in ground water level in certain parts of Malwa region and in localised pockets of the districts of Bhind, Morena, Narsinghpur, Chindwara and Balaghat. The wells/tubewells do go dry if the pump is not set deep enough to allow for potential decline in summer. Steps to rectify well design are to be taken by State Govt.

(c) to (f). The Government of Madhya Pradesh had requested the Regional Office of the Central Ground Water Board at Bhopal to examine feasibility for artificial recharge in 19 areas of the State where ground water level is gradually going down. Board's comments in regard to feasibility of artificial recharge in the concerned areas have been furnished to the State Government for further necessary action.

[English]

Sharing of Water

4363. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of cases pertaining to sharing of water received from the Government of Rajasthan pending with Union Government at present;

(b) since when these are pending and the reasons for their pending; and

(c) the time by which these cases are likely to be solved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). Two cases pertaining to sharing of water received from Government of Rajasthan are pending with Union Government at present, namely:

- (1) Rajasthan's proposal for diversion of flood waters of Ganga made in 1973; and
- (2) Sharing of Mahi river water between Rajasthan, Madhya Pradesh and Gujarat since 1980.

National Water Development Agency, under the National Perspective of Water Resources Development, has taken up broad based study of the Himalayan Rivers Development Component which inter-alia envisages diversion of surplus water from river Ganga and its eastern tributaries to the water short areas of Rajasthan also. Their report is expected to be available by the end of the 8th Plan.

Continued efforts are being made to resolve the issue of sharing of Mahi river water through discussions in inter-State meetings.

Human Rights Commission

4364. SHRI CHANDRESH PATEL: Will the Minister HOME AFFAIRS be pleased to state:

(a) whether the Members of the National Human Rights Commission visited a number of places recently;

(b) if so, the details thereof;